

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. Dr. Pramod Deo, Chairperson
2. Shri V.S.Verma, Member

**Petition No.201/2009**

**In the matter of**

Revision of incentive for the year 2007-08 in respect of 400 kV D/C Siliguri Purnea transmission line, 400 kV D/C Purnea-Muzaffarpur transmission line, 220 kV D/C Muzaffarpur (PGCIL)- Muzaffarpur (BSEB) transmission line and 400 kV D/C Muzaffarpur-Gorakhpur (50%) transmission line associated with Tala Hydro Electric project, East-North inter-connector and Northern Region transmission system.

**And in the matter of**

Powerlinks Transmission Limited, New Delhi

**..Petitioner**

Vs

1. Power Grid Corporation of India Limited, Gurgaon...

**Respondent**

2. West Bengal State Electricity Board, Kolkata

3. Damodar Valley Corporation, Calcutta

4. Bihar State Electricity Board, Patna

5. Grid Corporation of India Ltd., Bhubaneshwar

6. Power Department, Govt. of Sikkim, Gangtok

7. Jharkand State Electricity Board, Ranchi

**Proforma respondents**

**The following were present:**

1. Shri Suresh Sachdev, PTL
2. Shri B.A.Chaudhari, PTL
3. Shri Ajay Bagri, PTL
4. Shri U.K.Tyagi, PGCIL
5. Shri M.M.Mondal,,PGCIL

**ORDER**

**(DATE OF HEARING: 3.12.2009)**

This petition has been filed for revision of incentive for the following transmission lines based on availability, in terms of the Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations, 2004 (hereinafter referred to as "the regulations") declared under commercial operation on 1.9.2006:

- (a) 400 kV D/C Siliguri-Purnea transmission line (intra-regional);

- (b) 400 kV D/C Purnea-Muzaffarpur transmission line (intra-regional);
- (c) 220 kV D/C Muzaffarpur (PGCIL)-Muzaffarpur (BSEB) transmission line (intra-regional); and
- (d) 400 kV D/C Muzaffarpur-Gorakhpur transmission line (inter-regional) (50%).

2. The incentive charges were approved by the Commission in its order dated 1.12.2008 in Petition No. 82/2008 for the year 2007-08. The summary of the incentive charges approved by the said order dated 1.12.2008 is extracted hereunder:

S. No.	Assets	Qualifying % availability	Pro rata equity (Rs. in lakh)	Incentive Amount (Rs. in lakh)
1.	Intra-regional AC transmission system	99.60	20207.81	323.32
2.	Inter-regional AC transmission system	99.86	6023.39	112.04
	<b>Total</b>		<b>26231.20</b>	<b>435.36</b>

3. The commission vide its orders dated 29.7.2009 in Petition No. 66/2009 approved the additional capital expenditure for 400 kV D/C Muzaffarpur-Gorakhpur transmission line associated with Tala Hydro Electric Power, East-North inter-connector and Northern region transmission system. Subsequently, the Commission vide its order dated 30.7.2009 in Petition No. 65/2009 had allowed revised tariff due to additional capital expenditure for the period from 2007-08 and 2008-09 in respect of 400 kV D/C Siliguri-Purnea transmission line, 400 kV D/C Purnea-Muzaffarpur transmission line and 220 kV D/C Muzaffarpur (PGCIL)-Muzaffarpur (BSEB) transmission line associated with Tala Hydro Electric Power, East-North inter-connector and Northern region transmission system. Consequently, the equity of the transmission assets stands revised as under:

Assets	Equity (Rs. in lakh)
Intra-regional AC transmission lines	21191.48
Inter-regional AC transmission lines	6246.50
<b>Total</b>	<b>27437.90</b>

4. The petitioner has claimed differential incentive as under:

(Rs. in lakh)					
S. No.	Assets	Pro rata revised equity (Rs. in lakh)	Incentive approved as per order dated 1.12.2008	Revised incentive claimed (Rs. in lakh)	Difference
1.	Intra-regional AC transmission lines	21191.48	323.32	339.06	15.74
2.	Inter-regional AC transmission lines	6246.50	112.04	116.18	4.14
	<b>Total</b>	<b>27437.90</b>	<b>435.36</b>	<b>455.24</b>	<b>19.88</b>

5. Through this petitioner, the petitioner has claimed the difference of Rs. 19.88 lakh for the year 2007-08. The details of calculations in support of the revised incentive and the difference allowed by us are given in the Annexure attached. The petitioner has considered closing equity whereas average equity for the year 2007-08 has been considered for the purpose of incentive.

6. In view of Transmission Service Agreement entered into between the petitioner and respondent No. 1, the petitioner shall claim incentive from respondent No. 1. It is also noted that BPTAs have been entered into between respondent No. 1 and the beneficiaries, respondents Nos. 2 to 7. Accordingly, respondent No. 1 shall recover the incentive from respondents Nos. 2 to 7, which shall be shared by them in accordance with the 2004 regulations.

7. This order disposes of Petition No.201/2009.

Sd/-  
(V.S.VERMA)  
MEMBER  
New Delhi dated the 22<sup>nd</sup> December 2009

sd/-  
(DR. PRAMOD DEO)  
CHAIRPERSON

## ANNEXURE

Name of the Company: Powerlinks Transmission Ltd.										
Petition No.:201/2008-Revised Incentive for the year 2007-08										
Part of assets covered under Tala Transmission System										
S.No.	Name of the Transmission System/ Line (1)	Tariff Petition No. (2)	Date of commercial operation (3)	Equity as per Tariff Order (4)	Period during the (Year) (5)	Availability of the Transmission lines (6)	Availability eligible for incentive (7)	Incentive amount (8)=(4)*(5)*(7)	Incentive approved vide order dated 1.12.2008 in Petition No. 81/2008 (9)	Differential incentive (10)=(8)-(9)
<b>A</b>	<b>Intra- regional elements</b>									
	Target availability for incentive							<b>98%</b>		
1	400 kV D/C Siliguri Purnea Transmission Line	65/2009 order dated 30.7.2009	1.9.2006	20699.65	1	99.60%	1.60%	331.19	323.32	7.87
2	400 kV D/C Purnea – Muzaffarpur Transmission Line									
3	220 kV D/C Muzaffarpur (PGCIL)- Muzaffarpur (BSEB) Transmission Line									
	<b>SUB-TOTAL (A)</b>			<b>20699.65</b>				<b>331.19</b>	<b>323.32</b>	<b>7.87</b>
<b>B</b>	<b>Inter Regional elements</b>									
1	400 kV D/C Muzaffarpur-Gorakhpur Transmission Line (50%)	66/2009 order dated 29.7.2009	1.9.2006	6134.95	1.00	99.86%	1.86%	114.11	112.04	2.07
	<b>SUB-TOTAL (B)</b>			<b>6134.95</b>				<b>114.11</b>	<b>112.04</b>	<b>2.07</b>
	<b>TOTAL INCENTIVE (Sub Total A+B)</b>			<b>26834.60</b>				<b>445.30</b>	<b>435.36</b>	<b>9.94</b>